

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 102 of 2020

IN THE MATTER OF:

Shri Anup Kumar Khemani & Ors. ...Appellants

Vs

Balendra Choudhury & Ors.Respondents

Present:

For Appellants: Ms. Anindita Mitra, Advocate

**For Respondents: Mr. R. Jawahar Lal and Mr. Anuj Gargh, Advocates
for Respondent Nos. 1 & 2**

**Mr. Abhinav Hansaria, Advocate for Respondent
No. 3.**

With

Company Appeal(AT) No. 103 of 2020

IN THE MATTER OF:

M/s Assam Medical Corporation Pvt. Ltd. ...Appellant

Vs

Balendra Choudhury & Ors.Respondents

Present:

For Appellant: Mr. Abhinav Hansaria, Advocate

**For Respondents: Mr. R. Jawahar Lal and Mr. Anuj Garg, Advocates
for Respondent No. 1 & 2**

**Ms. Anindita Mitra, Advocate for Respondent Nos.
5,7,12,13 & 14**

With

Company Appeal(AT) No. 104 of 2020

IN THE MATTER OF:

Dr. Kali Charan Das Trust

...Appellant

Vs

Balendra Choudhury & Ors.

....Respondents

Present:

For Appellant: Mr. Dhruv Suri, Advocate

**For Respondents: Mr. R. Jawahar Lal and Mr. Anuj Garg, Advocates
for Respondent No. 1 & 2**

**Mr. Abhinav Hansaria, Advocate for Respondent
No. 3**

**Ms. Anindita Mitra, Advocate for Respondent Nos.
8, 13,14 & 15.**

**With
Company Appeal(AT) No. 113 of 2020**

IN THE MATTER OF:

Mr. Balendra Choudhury & Anr.

...Appellants

Vs

Assam Medical Corporation Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. R. Jawahar Lal and Mr. Anuj Garg, Advocate

**For Respondents: Mr. Abhinav Hansaria, Advocate for Respondent
No. 1**

ORDER

(Through Virtual Mode)

24.08.2020 In these appeals pleadings are not complete. Such of the Respondents, who have not filed Reply Affidavits, may file the same within

two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereafter.

List these appeals on **28th September, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Mn